

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 10.06.2021

CORAM :

THE HON'BLE MR.SANJIB BANERJEE, CHIEF JUSTICE

AND

THE HON'BLE MR.JUSTICE SENTHILKUMAR RAMAMOORTHY

W.P.No.12577 of 2021

Suo-Motu Writ Petition

Vs

1. The Government of Tamil Nadu
rep. by the Chief Secretary
Fort St. George
Chennai - 600 009.
 2. The Government of Tamil Nadu
rep. by its Principal Secretary
Agriculture and Farmers Welfare Department
Fort St. George
Chennai - 600 009.
 3. The District Collector
Madurai District.
 4. The District Revenue Officer
Madurai District.
 5. The Tahsildar
Chellampatti Village
Madurai District.
- ... Respondents

PRAYER: Petition under Article 226 of the Constitution of India for issuance of a writ of mandamus to direct the respondents to open the

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paddy procurement centres where the cultivation is on a larger scale, without the farmers making representation for procuring their products, as they fear that due to lack of proper storage facilities, the paddy bags will start sprouting if the rain continues and to submit a report before this Court.

For Respondents : Mr.R.Shunmugasundaram
Advocate-General
assisted by
Ms.Shabnam Banu
Counsel for Government

ORDER

(Order of the Court was made by the Hon'ble Chief Justice)

The suo motu proceedings have been instituted on the basis of an article that appeared in the Times of India, Chennai Edition, on June 7, 2021 claiming that farmers were in distress as paddy sacks get drenched in rain.

2. Learned Advocate-General appearing for the State takes notice.

3. It is necessary that some policy or measure be indicated to take care of the paddy which is harvested and sometimes left to dry in open fields, particularly in the month of June, when there is the

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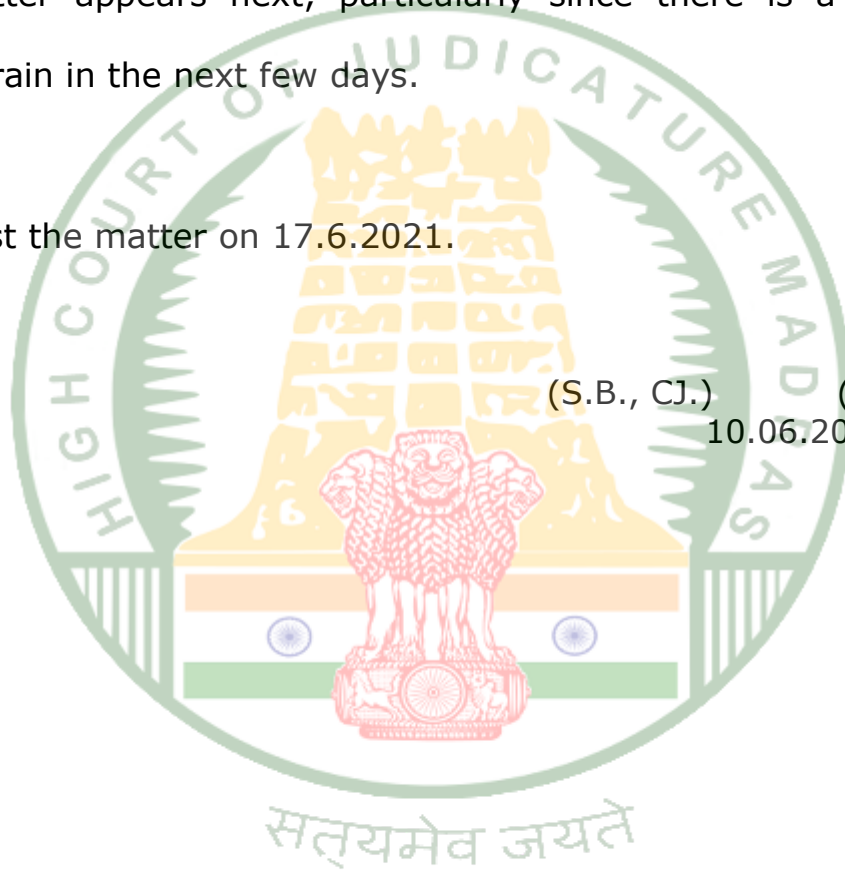
odd chance of a heavy downpour.

4. The matter will appear a week hence. It is hoped that appropriate measures would be taken and put in place even before the matter appears next, particularly since there is a threat of further rain in the next few days.

List the matter on 17.6.2021.

(S.B., CJ.) (S.K.R., J.)
10.06.2021

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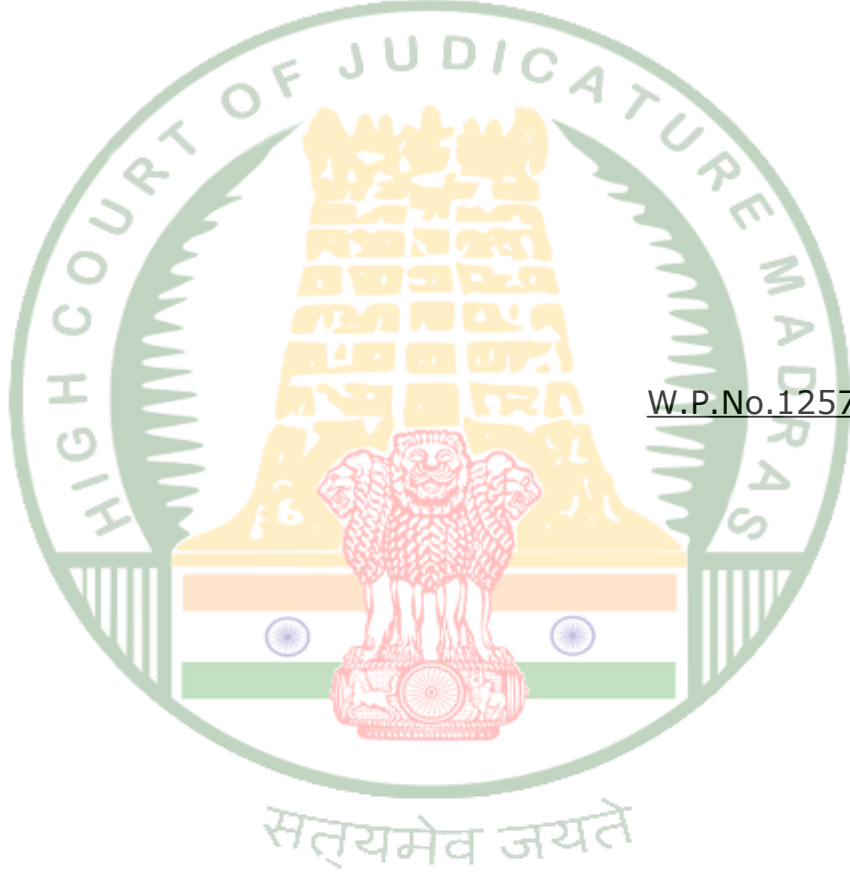
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THE HON'BLE CHIEF JUSTICE
AND
SENTHILKUMAR RAMAMOORTHY, J.

(sasi)



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